

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2040**  
TO BE ANSWERED ON 14.03.2017

**Deforestation in Assam**

2040. SHRI RAMEN DEKA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the fact that due to large scale of deforestation in Assam the climatic condition has changed; and
- (b) the steps taken/being taken in this regard to overcome the present position?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) & (b) As per the report received from the Assam Forest Department, no large scale deforestation has been reported. However, sporadic incidences of small scale illicit felling are reported in some places. The primary responsibility of protection and management of forest areas lies with the respective State/UT Government. As per this report, the Forest Department has taken necessary steps to improve the infrastructure to prevent illegal felling/encroachments. Further, the Department is also taking up plantations to increase the forest cover and enhance the quality of forest resources which, apart from other positive effects, will also ameliorate the climatic conditions of the State.

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